

PROFORMA-I

Monthly Statistical information regarding to Institution, Disposal & Pendency both in Civil & Criminal cases relating to the Judgeship of Gajapati, Paralakhemundi for the Month of July, 2019.

Name of the Court	Opening Balance at beginning of the month			Institution during the Month			Disposal during the month			Closing Balance at end of the month			Disposal of cases which are more than Five Years old			Pendency of cases which are more than Five Years Old at the		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Shri Biswajit Das District & Sessions Judge, Gajapati, Paralakhemundi.	142	322	464	4	22	26	9	17	26	137	309	446	0	1	1	3	41	44
Shri Arun Kumar Sahoo Addl. District & Sessions Judge, Paralakhemundi.	12	155	167	0	3	3	2	13	15	10	160	170	0	1	1	1	11	12
Shri M. Eswar Rao Chief Judicial Magistrate, Gajapati, Paralakhemundi	0	107	107	0	0	0	0	22	22	0	81	81	0	6	6	0	25	25
Smt. Subhashree Pradhan A.S.J.-cum-Registrar, Civil Courts-cum-P.M.,J.J.B, Gajapati, Paralakhemundi.	0	19	19	0	0	0	0	0	0	0	17	17	0	0	0	0	0	0
Shri Byomakesh Nayak, Civil Judge(Sr.Divn.), Paralakhemundi.	289	0	289	12	0	12	13	0	13	288	0	288	1	0	1	74	0	74
Shri Pradeep Ku Samal Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.	29	46	75	5	5	10	5	12	17	29	40	69	0	0	0	0	12	12
Shri Chandrahas Behera Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	71	4509	4580	0	83	83	3	88	91	68	4072	4140	0	10	10	23	344	367
Shri Manoj Kumar Mohanty Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	21	1113	1134	0	21	21	0	23	23	21	1111	1132	0	2	2	1	240	241
Miss Lipa Puspa Khuntia Addl. Civil Judge(Jr.Divn.)-cum- JMFC, R.Udayagiri.	39	804	843	0	137	137	0	129	129	39	812	851	0	3	3	28	97	125
Smt. Sumitra Dash, JMFC, Paralakhemundi	0	337	337	0	0	0	0	34	34	0	400	400	0	0	0	0	71	71
Ms. Pragnyan Parimita Swain, Ex- JMFC, Paralakhemundi	0	310	310	0	0	0	0	0	0	0	268	268	0	0	0	0	41	41
Rudra Prakash Nayak Gramya Nyayadhikari-cum-JMFC, Gramya Nyayalaya, Kashinagar.	0	109	109	0	91	91	0	105	105	0	480	480	0	1	1	0	65	65
TOTAL	603	7831	8434	21	362	383	32	443	475	592	7750	8342	1	24	25	130	947	1077

CA
27/8/2019.
District & Sessions Judge,
Gajapati, Paralakhemundi.

PROFORMA-II
Disposal of year old Cases

Name of the Court	Civil				Criminal				TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	over 10 Yrs. (b)	Total c=(a+b)	CASE No. of Such Case	5 to 10 yrs. (d)	over 10 Yrs. (e)	Total f=(d+e)	CASE No. of Such Case	5 to 10 yrs. x=(a+d)	over 10 Yrs. y=(b+e)	Total z=(x+y)
District & Sessions Judge, Gajapati, Paralakhemundi.	0	0	0		1	0	1	G.R.58/2013	1	0	1
Addl. District & Sessions Judge, Paralakhemundi.	0	0	0		1	0	1	G.R.20/2013	1	0	1
Chief Judicial Magistrate, Gajapati, Paralakhemundi	0	0	0		6	0	6	G.R.259/2010 G.R.305/2010 G.R.238/2011 G.R.197/2012 G.R.248/2012 G.R.249/2012	6	0	6
Asst. Sessions Judge-cum-Registrar, Civil Courts-cum-PMJJB, Gajapati, Paralakhemundi.	0	0	0		0	0	0		0	0	0
Civil Judge(Sr.Divn.), Paralakhemundi.	0	1	1	C.S.25/92	0	0	0		0	1	1
Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.	0	0	0		0	0	0		0	0	0
Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	0	0	0		3	7	10	G.R.132(B)/1992 2(a)C.C.296/2000 2(a)C.C.112/2001 2(a)C.C.192/2001 2(a)C.C.21/2002 G.R.134/04 2(a)C.C.76/2008 M.C.67/2011 1C.C.21/2011 G.R.111/2013	3	7	10
Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	0	0	0		0	2	2	G.R.81/1992(C) G.R.154/1993(A)	0	2	2

Addl. Civil Judge(Jr.Divn.)-cum-JMFC, R.Udayagiri.	0	0	0		0	3	3	G.R.152/1998 G.R.136/2006 G.R.82/2008	0	3	3
Smt. Sumitra Dash, JMFC, Paralakhemundi .	0	0	0		0	0	0		0	0	0
Ms. Pragnya Paromita Swain, Ex-JMFC, Paralakhemundi.	0	0	0		0	0	0		0	0	0
Rudra Prakash Nayak Gramya Nyayadhikari-cum-JMFC, Gramya Nyayalaya, Kashinagar.	0	0	0		0	1	1	G.R.40/2003	0	1	1
TOTAL	0	1	1		11	13	24		11	14	25


 District & Sessions Judge,
 Gajapati, Paralakhemundi.

Pendency of year old Cases

Name of the Court	Civil			Criminal			TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	over 10 Yrs. (b)	Total c=(a+b)	5 to 10 yrs. (d)	over 10 Yrs. (e)	Total f=(d+e)	5 to 10 yrs. x=(a+d)	over 10 Yrs. y=(b+e)	Total z=(x+y)
District & Sessions Judge, Gajapati, Paralakhemundi.	1	2	3	33	8	41	34	10	44
Addl. District & Sessions Judge, Paralakhemundi.	1	0	1	11	0	11	12	0	12
Chief Judicial Magistrate, Gajapati, Paralakhemundi	0	0	0	18	7	25	18	7	25
Asst. Sessions Judge-cum-Registrar, Civil Courts-cum-PMJJB, Gajapati, Paralakhemundi.	0	0	0	0	0	0	0	0	0
Civil Judge(Sr.Divn.), Paralakhemundi.	36	38	74	0	0	0	36	38	74
Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.	0	0	0	4	8	12	4	8	12
Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	13	10	23	198	146	344	211	156	367
Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	1	0	1	99	141	240	100	141	241
Addl. Civil Judge(Jr.Divn.)-cum-JMFC, R.Udayagiri.	24	4	28	35	62	97	59	66	125
Smt. Sumitra Dash, JMFC, Paralakhemundi.	0	0	0	56	15	71	56	15	71
Ms. Pragnya Paromita Swain, Ex-JMFC, Paralakhemundi.	0	0	0	26	15	41	26	15	41
Rudra Prakash Nayak Gramya Nyayadhikari-cum-JMFC, Gramya Nyayalaya, Kashinagar.	0	0	0	43	22	65	43	22	65
TOTAL	76	54	130	523	424	947	599	478	1077


 District & Sessions Judge,
 Gajapati, Paralakhemundi.

PROFORMA-III

FIGURES RELATING TO U.T.P. for the MONTH of July, 2019 relating to the Judgeship of Gajapati at Paralakhemundi.

Sl.No.	Particulars	
1	Total No. of Cases pertaining to U.T.P. at the beginning of the Month	150
2	No. of cases instituted during the Month	30
3	No. of cases disposed of during the Month	53
4	No. of cases pertaining to U.T.P. Pending at the end of the Month	127
5	No. of Cases pertaining to U.T.P. Pending for more than 5 years at the end of the month	-
6	No. of U.T.P. where detention period is more than 5 years at the end of the Month	-


District & Sessions Judge,
Gajapati, Paralakhemundi.